

tricts, Leprosy will continue as a vertical programme.

Legislation to repeal the provision of Pension to Former M.Ps.

*70. PROF. P. G. MAVALANKAR: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have now considered the question of pensions to former Members of Parliament being eliminated or increased;

(b) if so, the facts thereof, including the manner in which Government propose to implement their decision and when;

(c) if not, reasons therefor; and

(d) whether Government propose to bring forward during the Winter Session, 1977 the legislation for repeal of the provision of pensions to former M.Ps. and if so, broad indications thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d). Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and also for liberalising

them. The whole matter is still under consideration of the Government. A decision will be taken after Government has had discussion with the Leaders of opposition parties/groups in the two Houses.

Kala Azar in States

*71. SHRI RAJ KESHAR SINGH:
SHRI AHMED HUSSAIN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the incidences of Kala-azar in Bihar, U.P., Gujarat, West Bengal, Tamil Nadu, Maharashtra and Assam;

(b) the number of casualties reported from each of the above States; and

(c) the steps taken by Government to resolve the problem on a national level?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). A statement containing the required information is laid on the table of the Sabha.

(c) Another statement indicating the steps taken to resolve the problem is laid on the table of the Sabha.

Statement

No. of States	Incidence of Kala-Azar and number of casualties reported				Deaths
	No. of cases				
	1974	1975	1976	1977	
Assam	4	4		
Tamil Nadu	14	11	14		..
Gujarat	1	1	3	..	2 cases reported during 1976.
West Bengal		75	53	62	..
Bihar	40	822	1587	12667	153

No cases of Kala-Azar have been reported from Maharashtra.

Statement

Steps taken by Govt. to resolve the problems of Kala-Azar on national level

(1) Under the Modified Plan of Operation of the National Malaria Eradication Programme, appropriate type of insecticide is supplied to areas which have two or more cases per thousand population for under taking spray. This automatically comes as a preventive measure for Kala-azar also.

(2) A central Kala-Azar Survey Team has been approved to assess the situation of Kala-azar in the country.

(3) Production of Antimony Compound, the drug normally required for Kala-azar has been stopped up.

(4) For a few cases which do not respond to treatment by Antimony Compounds Pentamidine vials have been procured as assistance from W.H.O. They are being sent to the affected areas of West Bengal and Bihar.

Participation of Labourers in Management

72. SHRI GANANATH PRADHAN: Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have adopted any policy for the participation of labourers in the management on different Public Sector Undertakings;

(b) if so, the number of such public undertakings where the labourers have taken such part ; and

(c) the number of such undertakings where the labourers have not taken part and the reasons therefor?

THE MINISTER OF PRALIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a). Government introduced in October 1975 a Scheme for Workers' Participation in

Industry in manufacturing and mining units and another in January 1977 in commercial and service organisations in the public sector. The whole policy on workers' participation is now under review by a Committee.

(b) and (c). According to available information almost all eligible Central public sector units numbering 545 have either implemented the Scheme of October 1975 or initiated steps to do so or have made alternative arrangements.

बिहार में अन्नक की खानें

* 73. श्री राम नरेश कृशवाहा : क्या इस्रात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में अन्नक की ऐसी कुल कितनी खानें हैं जिनमें 1961 में कार्य चल रहा था तथा अब कितनी खानों में कार्य चल रहा है ;

(ख) यदि उनमें कोई कमी हुई है तो उसके क्या कारण हैं ;

(ग) इस उद्योग को पुनर्जीवित करने के लिए क्या उपाय किये जा रहे हैं; और

(घ) सरकार का अन्नक उद्योग में काम कम होने के परिणामस्वरूप बेरोजगार हुए पच्चीस लाख श्रमिकों के बारे में क्या कार्यवाही करने का विचार है ?

इस्रात और खान मंत्री (श्री बीजू पटन-यक): (क) बिहार में 1961 में चालू अन्नक खानों की संख्या 432 थी। इस समय बिहार में चालू अन्नक खानों की संख्या 163 है।

(ख) चालू खानों की संख्या में कमी होने का कारण यह है कि अन्नक का मुख्यतः